

(a) whether it is a fact that Pakistan has raised objection over the flood light being installed by India along the border in Kashmir;

(b) if so, the basis therefor;

(c) the steps being taken by Government for ensuring the satisfactory and speedy installation of flood light; and

(d) whether it has also been ensured that the cables and other material being used in this work are of high quality?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per information available, there have been no such objections raised by Pakistan along the Line of Control in Jammu & Kashmir.

(c) Out of a total of 678.748 kilometres of Line of Control fence, 271.47 kilometres is floodlit, while 407.278 kilometres of the fence is not flood lit due to operational considerations and terrain configuration.

(d) High quality cables and other material are being used for the lighting of the Line of Control fence.

**Inadequate funds for compensating damage
caused by flood in Kosi**

†1769. SHRI UPENDRA KUSHWAHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that adequate funds have not been released by the Central Government for compensating the damage caused by flood in river Kosi that ravaged Bihar in 2009;

(b) whether it is also a fact that the land of farmers is still covered under the sand brought by the flood in Kosi river forcing lakhs of people to migrate from there;

(c) whether it is also a fact that the infrastructure destroyed in the flood also could not be reconstructed; and

(d) if so, the action being taken by Government to restore the normalcy in Kosi belt and by when?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The Government of India approved an amount of Rs. 614.56 crore (Rs. 497.35 crore from National Calamity Contingency Fund + Rs. 117.21 crore as Additional Central Assistance for relief) for immediate relief. In addition Rs. 2273.15 crore has also been allocated by concerned Central Ministries for repair, reconstruction/rehabilitation in their respective sectors for the damage caused by Kosi flood 2008.

The State Government has informed that no instance of migration of people from Kosi area on account of siltation of land has come to its notice.

Regarding reconstruction of infrastructure destroyed in flood, the State Government has informed that they have negotiated loan assistance with the IDA (WB) under 'Bihar Kosi Flood Recovery Project' for reconstruction of damaged houses and infrastructure. The reconstruction work is in progress. The total cost of the project is \$ 259 million (about Rs. 1194 crore).

CRPF personnel killed in anti-naxal operations

1770. SHRI N. BALAGANGA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many Central Reserve Police Force (CRPF) personnel got killed or injured in anti-naxal operations during the last one year and this year, till date;
- (b) whether any inquiry committee has been constituted to go into the attacks where the CRPF personnel had suffered casualties;
- (c) if so, the details thereof including the findings of such committees;
- (d) whether there is any intelligence failure in such attacks; and
- (e) if so, the details thereof and the action taken by Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (e) The number of CRPF personnel killed during 2010 and 2011 (up to 2nd August) are 132 and 20 respectively. The corresponding figures in respect of CRPF personnel injured are 80 and 86.

The Government had constituted an Inquiry Committee with a single member, Shri E.N. Rammohan, to conduct an inquiry into the circumstances leading to the ambush of security force personnel of the 62nd Battalion of the CRPF on 6th April, 2010 at Tarmetla in Dantewada district of